

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/1535 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Mridu Chanda Bordoloi,
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 19th March, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. DJSV/STDR/F-87/1616, dtd. 11.03.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 17.03.2025, along with station leave permission from the evening of 13.03.2025 till the morning of 18.03.2025.** The Addl. Sessions Judge-cum-Special Judge, POCSO, Sivasagar, and in her absence, the Chief Judicial Magistrate, Sivasagar will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-142/2007/1536 /A, dated , 19-03-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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